(रबी विषणन मौसम 1998-99 के दौरान विषणित) के दौरान देश में गेहूं उत्पादन की स्थिति की समीक्षा करने के बाद सरकार ने 20 लाख टन तक गेहूं का आयात करने का निर्णय लिया। सरकार द्वारा दिए गए प्राधिकार के प्रति 1998-99 के दौरान राज्य व्यापार निगम ने आस्ट्रेलिया से 15 लाख टन गेहूं के ठेके किए हैं। फिलहाल सरकार ने प्राधिकृत शेष 5 लाख टन मात्रा का आयात नहीं करने का निर्णय लिया है।

सुपर बाजार और केन्द्रीय भण्डार के अध्यक्षों को आवास प्रदान के लिए नियम

2007. श्री चुन्नी लाल चौधरी: क्या खाद्य और उपभोक्ता मामले मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सुपर बाजार और केन्द्रीय भण्डार आदि जैसे संगठनों के अध्यक्षों को आवास प्रदान करने के लिए कोई मापदण्ड हैं; और
- (ख) वे किस श्रेणी का आवास पाने के लिए हकदार हैं और सरकार किराए के रूप में कितनी राशि का भार उठा सकती है?

रसायन और उर्वरक मंत्रे तथा खाद्य मंत्रे (सरदार सुरजीत सिंह बरनाला): (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

Supply of Sugar through PDS

2008. SHRI DRUPAD BORGOHAIN: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

- (a) whether it is a fact that supply of sugar through PDS will run out from mid-July this year:
 - (b) if so, the reasons therefor; and
 - (c) Government's plan to revive it?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV):
(a) to (c) No, Sir. With the carry over stocks of the last season 1996-97 and the estimated production of sugar during the current sugar season 1997-98, the Central Government have already made allocations of levy sugar for Public Distribution System till August, 1998.

Adverse effects of Vanaspati import from Nepal

2009. SHRI AMAR SINGH: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

- (a) whether Government are aware that Vanaspati units in Eastern region are adversely affected on account of import of Vanaspati from Nepal under Indo-Nepal Treaty, as the imported Vanaspati is much cheaper in comparison with the indigenous production; and
- (b) whether Government propose to amend the said Treaty so as to save the domestic industry; and if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV):
(a) Yes, Sir.

(b) The matter is being taken up with the Government of Nepal in the contest of the provisions of the Treaty.

Measures for Controlling Prices of Essential Commodities

2010. SHRI GHUFRAN AZAM: Will the Minister of FOOD AND CONSUMER AF-FAIRS be pleased to state:

- (a) whether Government are aware that the prices of pulses, edible oils and other essential commodities have increased manifold since the past few months:
- (b) if so, whether Government have totally failed to check the prices of essential commodities; and
- (c) if so, the reasons therefor and further action Government propose to take to bring down the prices of essential commodities?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND THE MINISTER OF FOOD (SHRI SURJIT SINGH BARNALA):
(a) A statement showing the percentage variation in the wholesale price index of pulses, edible oils and certain other essential commodities for the last three months is enclosed. (See below).

(b) and (c) The Government has accorded the highest priority to the control of prices of essential commodities. Apart from certain long term measures to increase the production of essential goods, imports under Open Gen-